GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 2482 TO BE ANSWERED ON 18.12.2023

OLD AGE PENSIONERS AMONG GENERAL PUBLIC PENSION

2482. SHRI T.R. BAALU:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a)whether it is a fact that lakhs of EPS pensioners are getting a paltry amount of around Rs. 1000/- only even though they were holding senior positions at the time of retirement;

(b)if so, the details thereof; and

(c)whether the Government proposes to increase the minimum amount of pension to Rs. 5000/- per month to such pensioners?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (c): The Employees' Pension Scheme (EPS), 1995 is a "Defined Contribution-Defined Benefit" Social Security Scheme. The corpus of the Employees' Pension Fund is made up of (i) contribution by the employer @ 8.33 per cent of wages; and (ii) contribution from Central Government through budgetary support @ 1.16 per cent of wages up to an amount of Rs.15,000/- per month. All benefits under the scheme are paid out of such accumulations. The fund is valued annually as mandated under paragraph 32 of the EPS, 1995 and as per the valuation of the fund as on 31.03.2019, there is an actuarial deficit.

Amount of member's pension under the Scheme is determined taking into account the pensionable period of service and pensionable salary as per following formula:

Pensionable Service X Pensionable Salary

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However, the Government, for the first time, in the year 2014, provided a minimum pension of Rs. 1000/- per month to the pensioners under the EPS, 1995 by providing budgetary support, which was in addition to the budgetary support of 1.16% of wages provided annually towards EPS to Employees' Provident Fund Organisation (EPFO).